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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 2253/2018 & CRL.M.A. 8011/2018 (stay), CRL.M.A. 8013/2018 (seeking permission to file lengthy list of dates)

RAGHU NANDAN SINGH

..... Petitioner

Through:

Mr. Siddharth Aggarwal, Senior Advocate with Mr. Faraz Maqbool, Ms. Vismita Diwan, Mr. Sowjhanya Shankaran and Ms. Sana Juneja,

Advocates.

versus

BHARAT BIJLEE LTD

..... Respondent

Through:

Mr. Kunal Kher, Advocate.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER 05.07.2023

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- 1. An adjournment is sought on behalf of the counsel appearing for the respondent.
- 2. List on 21st November, 2023.
- 3. Interim orders to continue.

AMIT BANSAL, J.

JULY 5, 2023

at